

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 20.01.2021  
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**  
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APPLICATION NUMBER : IA/834/IB/2020  
PETITION NUMBER : CA/1/2017  
NAME OF THE PETITIONER(S) : Siemens Financial Services Pvt Ltd  
NAME OF THE RESPONDENT(S) : V Mahesh (IRP) M/S Of Vasan Health Care Pvt Ltd  
UNDER SECTION : Sec 60(5) Of IBC 2016  
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**ORDER**

Due to paucity of time, the matter stands adjourned to **05.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS